

4. Checking of night trains by supervisory police officers has been ordered.

5. Police pickets have been deputed at vulnerable stations.

6. CID of the State Governments are providing special escorts to assist in the investigation of important cases.

7. Augmentation of the Government Railway Police Force by 7000 men has been approved.

(d) All railway developmental works like track renewal, manning of unmanned level crossings, improvement in signalling and telecommunication aids, provision of speedometers on locos, improvement in maintenance facilities for rolling stock etc. have an important bearing on safety of train operation. As such it is difficult to isolate precisely the cost of safety measures. However, the funds available in the recent past has been inadequate for implementing safety measures to full extent. Allocation for the year 1982-83 has been Rs. 150.5 crores for track renewals, Rs. 30 crores for signalling and safety and Rs. 4.7 crores for manning of unmanned level crossings.

The expenditure by the Railways on augmentation of Government Railway Police force by 7000 men will be of the order of Rs. 15 crores per annum.

Merger of Shipping Corporation of India and Mogul Line Ltd.

1947. SHRI JAGDISH TYTLER: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government favoured the merger of the Shipping Corporation of India and the Mogul Lines into a single company, later dividing them into three profit centres;

(b) whether this move has been opposed on the plea that since both are not faring well and they would together become not only unwidely but also less profitably oriented than at present; and

(c) if so, Government's reaction in this regard in details?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI):

(a) The Government have yet to take a final decision in the matter.

(b) and (c). Does not arise.

Land owned and controlled by Visakhapatnam Port Trust

1948. SHRI K. A. SWAMI: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) the total extent of land under the ownership and control of the Visakhapatnam Port Trust;

(b) the extent of such land being utilised by the Visakhapatnam Port Trust;

(c) the extent of land leased by Visakhapatnam Port Trust to various people, commercial units, farmers etc.;

(d) details and names of lessees thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) About 7,109 acres of land is under the control and ownership of the Visakhapatnam Port Trust.

(b) About 455 acres of land is under the direct occupation of the port for port installations and facilities.

(c) The extent of land leased by the Port Trust to various categories is as follows :

Area on lease to Public Sector Undertakings and other Government Organisations	1168.35 acres
Area upto 30 Years lease to private parties	757.15 acres
Area on lease to private parties for more than 30 years	540.50 acres
Area on monthly licence to private parties	2.17 acres

(d) The Public Sector Undertakings and other Government Organisations to whom the land was allotted include the Navy, Food Department, Customs Department, Andhra Pradesh Government, Municipality, M/s. Hindustan Shipyard Limited, Employees State Insurance Corporation, Food Corporation of India, Minerals and Metals Trading Corporation of India Ltd., Mercantile Marine Department, Steel Authority of India Limited, Indian Oil Corporation, Central Warehousing Corporation and Posts and Telegraphs Department. The Private organisations include M/s. A. V. Bhanojirao and G. P. Ramayya & Co., M/s. A. K Corporation, M/s. Andhra Steel Corporation, M/s. Cormandal Fertilizers Limited, M/s. Crystal Ice & Cold Storage Company, M/s. KCP Limited. In addition, there are about 260 licences to whom the land was licenced for periods varying from 3 months to 12 months, for the purposes of putting up petty stalls, casurina and usufruct.

(c) how far could those be prevented with such fringe improvement in quality of food and better service?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHAUDHURY) : (a) No.

(b) and (c) Do not arise.

हिन्दी अनुवादकों तथा हिन्दी अधिकारियों के रिक्त पद

1950. श्री अनवार अहमद : क्या नौबहन और परिवहन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि नौबहन और परिवहन मंत्रालय के मुख्यालय, मुख्य पत्तनों तथा क्षेत्रीय कार्यालयों में हिन्दी अनुवादकों और हिन्दी अधिकारियों के पद पिछले कई वर्षों से रिक्त पड़े हैं ;

(ख) यदि हाँ, तो इन पदों को न भरने के क्या कारण हैं ;

(ग) क्या यह भी सच है कि दिनांक 25 सितम्बर, 1982 के रोजगार समाचार में उनके मंत्रालय का एक विज्ञापन प्रकाशित हुआ था जिसमें हिन्दी अनुवादकों तथा हिन्दी अधिकारियों के पदों के लिए आवेदन मांगे गये थे; और

Financial loss on 'Palace on Wheels'

1949. SHRI SUSHIL BHATTACHARYA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the much publicised "Palace on Wheels" meant for attracting foreign tourists has proved a huge financial loss;

(b) if so, what are the reasons; and